

etc, are being guarded round the clock by RPF

(ii) Nominated goods trains particularly those carrying high-rated commodities, are being escorted by the RPF in vulnerable sections

(iii) Special drives are conducted against the receivers of stolen property and cases are prosecuted under the Railway Property (Unlawful Possession) Act, 1966

(iv) Plain clothed RPF staff are deployed to keep watch on the activities of criminals

(v) Assistance and co-operation of Railway Trade Unions has been sought for prevention and detection of crimes on the Railway

(vi) Necessary co-operation is maintained with State Police authorities for keeping surveillance over bad characters operating on the Railway

(e) The number of cases of pilferages (including those from seals intact wagons) registered has come down from 14,699 in 1971 to 11,186 in 1972 and 8,252 in 1973. However, due to a steep rise in the general price level of all commodities it has not been possible to reduce the value of the property pilfered during the year 1973.

Increase in Price of Arabian Crude by EXXON

1170 SHRI JYOTIRMOY BOSU
SHRI MADHURYA HAL-
DAR

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether EXXON has sharply increased the price of Arabian Mix by another 30 cents with effect from October 31, 1974,

(b) whether this would mean an additional burden on the exchequer

of about Rs 5 crores in a full year,

(c) if so, the facts thereof, and

(d) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C P MAJHI)
(a) EXXON has increased the price of Arabian Mix by 33 cents per barrel with effect from 3rd October, 1974

(b) and (c) Yes Sir

(d) EXXON have been asked to clarify the reasons for increase and quantify them

Implementation of Demands of Railwaymen conceded by Railways

1171 SHRI JYOTIRMOY BOSU
Will the Minister of RAILWAYS be pleased to state

(a) whether on the eve of the last All India General strike of Railwaymen, his Ministry conceded some of the demands of the employes

(b) if so what are those demands,

(c) whether any of those demands have been implemented and

(d) if so the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) and (b) Yes certain concessions were agreed to. Mainly these are—(i) Implementation of Mishroy's Award in toto (ii) Cadre review and upgradation of Class III and Class IV staff (iii) Job evaluation within the framework of the Pay Commission's recommendations (iv) Removal of anomalies arising as a result of Pay Commission's recommendations (v) Certain policies with regard to employment of casual labour and (vi) Opening of fair price shops in railway colonies housing more than 300 families